

Nomination of cases by Hon'ble The Chief Justice on 23/09/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Bench Comprising			
1	CrI. A. - 6243/2011	Hon. A. P. Sahi, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 24/09/2015
2	Writ A – 24119/2003 (Review Application)	Hon. Arun Tandon, J. and Hon. Manoj Misra, J.	Writ A-II Section on 24/09/2015
Hon....., J.			
3	Writ B – 17733/1987	Hon. B. K. Narayana, J.	Writ B Section on 24/09/2015
4	A482 – 28440/2011	Hon. R. D. Khare, J.	U/S 482 Section on 24/09/2015
5	Bail – 6315/2015	Hon. Manoj Misra, J.	Bail Section on 24/09/2015
6	Bail – 8855/2015	Hon. Bharat Bhushan, J.	Bail Section on 24/09/2015
7	Bail – 42433/2014	Hon. Manoj Misra, J.	Bail Section on 24/09/2015
8	A482 – 28462/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 23/09/2015
9	A482 – 28459/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 23/09/2015
10	A482 – 28460/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 23/09/2015
11	A482 – 28573/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 23/09/2015
12	A482 – 28645/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 23/09/2015
13	A482 – 28646/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 23/09/2015
14	A482 – 28461/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 23/09/2015
Appropriate Court dealing with such matters			
15	CrI. Revision – 998/2004	Appropriate Court dealing with such matters	CrI. Revision Section on 24/09/2015
16	CrI. Revision – 368/2014	Appropriate Court dealing with such matters	CrI. Revision Section on 24/09/2015
17	CrI. Revision – 3702/2010	Appropriate Court dealing with such matters	CrI. Revision Section on 24/09/2015
18	Bail – 31787/2015 with Bail – 4973/2013 with	Appropriate Court dealing with such matters	Bail Section on 24/09/2015

	Bail – 25307/2012 with Bail – 18197/2012 with Bail – 26267/2013 with Bail - 38247/2013		
19	Bail – 31624/2015 with Bail – 20695/2013 with Bail –13859/2012	Appropriate Court dealing with such matters	Bail Section on 24/09/2015
As per Judicial Order (For Hon....., J.)			
20	Writ A – 26500/2014	Division Bench presided over by Hon. Dilip Gupta, J.	Writ A-II Section on 24/09/2015
Special Order			
21	F. A. - 208/1993	Hon'ble P. K. S. Baghel, J. is nominated as the third Hon'ble Judge to decide the point of difference in view of order dated 27-2-1997.	F. A. Section on 23/09/2015
22	CrI. W. P. - 7368/2015	Place before the same Bench (Hon'ble A. K. Tripathi and Hon'ble Mukhtar Ahmad, J.J.) when available.	Writ C-II Section on 24/09/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
24/09/2015